

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 48/TT/2017

Subject : Determination of transmission tariff for 2 No. 400 kV line bays at Fatehpur 400/220 kV Sub-station under "Provision of 400 kV bays at Fatehpur for ATS under Unchahar TPS"

Date of Hearing : 20.6.2017

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A. K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited and 18 others

Parties present : Shri S.K. Venkatesan, PGCIL
Shri S.S. Raju, PGCIL
Shri V P. Rastogi, PGCIL
Shri Rakesh Prasad, PGCIL
Shri B. Dash, PGCIL
Shri Mukesh Khanna, PGCIL
Ms. Rashmi Pant Joshi, PGCIL
Shri Manoj Kumar Sharma, NTPC
Shri Ajay Dua, NTPC
Shri E.P. Rao, NTPC

Record of Proceedings

The representative of the petitioner submitted that additional information sought vide order dated 24.4.2017 and rejoinder to the reply of NTPC have been filed vide affidavits dated 15.6.2017. The CEA and anti-theft charging certificate were also submitted. The representative of petitioner has requested for the approval of COD as 2.10.2016 in terms of proviso (ii) of Regulation 4(3) of the 2014 Tariff Regulations.

2. The representative of NTPC submitted that even before grant of Long Term Access (LTA), it was communicated to PGCIL, vide letter dated 8.8.2013, that NTPC did



not require the line before 30.11.2016 and hence it is liable to pay the transmission charges only from 1.12.2016.

3. In response to a query of the Commission regarding how the Bid Process Coordinator (BPC i.e. RECPTCL) gave the scheduled COD as September, 2016, the representative of CTU clarified that RECPTCL was informed by CTU on 11.9.2013 that the commissioning schedule for generation project was November, 2016 and accordingly the commissioning of the associated transmission system should be matched with the generation. However, BPC issued RFP with completion target as 30 months from the effective date of 24.3.2014 and completion schedule of 24.9.2016.

4. The Commission directed to seek comments of RECTPCL, by 10.7.2017, for giving early schedule for commissioning of the 400 kV D/C Unchahar-Fathehpur transmission line when it was required by November, 2016 and also directed that representative of RECTPCL should be present on the next date of hearing to explain the reasons for specifying an giving an early schedule for the said line.

5. The Commission further directed the NTPC to submit (a) connectivity application and connectivity granted by CTU and (b) LTA application as applied to CTU on an affidavit with an advance copy of respondent by 10.7.2017

6. The matter shall be listed for hearing on 25.7.2017

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)

